

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6053

ANSWERED ON:27.04.2001

CONSUMER ORGANISATIONS IN MAHARASHTRA

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the voluntary consumer organisations functioning in Maharashtra at present;
- (b) whether the Union Government have provided assistance to each organisations during the last three years;
- (c) if so, the details thereof alongwith the criteria adopted for allocation of funds to the voluntary consumer organisations;
- (d) whether the Government have received some complaints regarding misutilisation of funds by these organisations during the above period; and
- (e) if so, the details thereof alongwith the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION.(~~SRI~~ SREENIVASA PRASAD)

- (a) : There are 70 Voluntary Consumer Organisations (VCOs) working in the State of Maharashtra as per information last compiled by this Department.
- (b) : Two VCOs in Maharashtra have been given funds from Consumer Welfare Fund (CWF) during the last three years.
- (c) : The two VCOs that have received grants are
 - (i) Satyashodhak Mahila Vikas Mandal, Pawan Nagar, New Aurangabad and
 - (ii) Bahujan Education Society, Tembari, Nagpur District. Registered voluntary consumer organizations who have undertaken consumer protection related activities during each of the last three years are eligible to receive grants from CWF for projects/activities which promote consumer awareness and consumer welfare.
- (d) : No, Sir.
- (e) : Does not arise.